269

(ix) Instructions have been issued directing all States to appoint Ombudsman at district level for grievance redressal.

## UNDP assisted projects in Gujarat

- 2627. SHRI DILIPBHAI PANDYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- whether assistance is proposed to be granted or has already been granted (a) to Gujarat under the United Nations Development Programme (UNDP) in the Rural Development Sector under various schemes;
- if so, the details of the programmes to be aided or already aided in the last three years and the current year by the UNDP, district-wise, Scheme-wise; particularly in Patan, Mehsana and Banaskantha districts; and
  - the funds allocated and utilized for the purpose, District-wise? (c)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) (a) No, Sir.

(b) and (c) Do not arise.

## Proposal for digitization of cadastral maps under NLRMP in Karnataka

- 2628. SHRI AAYANUR MANJUNATHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- whether assistance is provided to update the land records of the States under National Land Records Modernisation Programme (NLRMP);
  - (b) if so, the details thereof;
- whether the Central Government has received any proposal from the State Government of Karnataka seeking funds for digitization of cadastral maps under NLRMP;
  - if so, the details thereof and the reaction of Government thereto; and (d)
- the reasons for this pendency so far and the time by which approval is likely to be accorded to the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) and (b) Yes, Sir. Under National Land Records Modernization Programme (NLRMP), the Central Government is providing financial assistance to the States for Computerization of Land Records and Training and Capacity Building; Survey/resurvey and establishment of modern record rooms; and for computerization of Registration offices and their connectivity to revenue offices on the funding pattern of 100%, 50% and 25% respectively. For the North Eastern States the funding pattern is 100%, 90% and 90% respectively. For the Union Territories 100% Central grant is being given for all the components of the NLRMP.

(c) to (e) The Government of Karnataka has not sought the assistance for digitization of cadastral maps of the State under NLRMP from the Central Government.

## **PMGSY** roads in Odisha

- 2629. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the details of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Jajpur District of Odisha during the last three years including the total funds released and total funds utilized; and
- (b) whether there are guidelines of the Central Government to invite the Members of Lok Sabha and Rajya Sabha representing the Nodal Districts to all inaugural or foundation laying function under PMGSY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As informed by the State, under Pradhan Mantri Gram Sadak Yojana (PMGSY), total 95 Nos. of roads have been completed and amount of Rs. 185.46 crore has been utilized in Jajpur district of the State of Odisha during the last three years *i.e.* 2009-10 to 2011-12. The funds are released to the State by the Ministry of Rural Development. The State further releases these funds to Programme Implementations Units (PIUs) in the districts as per their requirement.

(b) It has been envisaged to invite the concerned Member of Parliament on the occasion of foundation laying and inauguration ceremonies of road works being constructed under PMGSY. In this regards, it had been asked to the State Governments that: